

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 19-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat  Adv. D.S. Manerkar
<b><u>COMPLIANCE</u></b>				
2	SPL CASE MCOC	100007/1999	The State of Maharashtra Vs Ramesh Namdeo Rane 2	P.D. Gharat
<b>Sub Matter: SPL CASE MCOC/0100003/2007</b>				
3	SPL CASE MCOC	100003/2007	The State of Maharashtra Vs Vikram Ratan Sapte	SPP Mr. P.D. Gharat
<b>( Main Matter SPL CASE MCOC/0100007/1999)</b>				
4	SPL CASE MCOC	100001/2002	State-DCB CID-Andehri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.6	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>( Main Matter SPL CASE MCOC/0100007/2000)</b>				
5	SPL CASE MCOC	100007/2000	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.6.	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>Sub Matter: SPL CASE MCOC/0100001/2002</b>				
<b><u>ARGUMENTS</u></b>				
6	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat  Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande

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7	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
<b>Sub Matter: SPL CASE MCOC/0100019/2014</b>				
8	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
<b>( Main Matter SPL CASE MCOC/0100006/2014)</b>				
9	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
10	CRI APPEAL	100200/2018	Theodor @ Kooki Anthony Fernandes Applt. Vs The State of Maharashtra - Bandra Police Station - Respondent	Amit P. Ghag
11	CRI APPEAL	100212/2019	Lokesh Kamal Jat - Appellant Vs The State of Maharashtra - EOW (Unit 4) - Respondent	Prakash J. Salsingikar
12	CRI REV APP	100474/2019	Hubtown Bus Terminal Ahmedabad P. Ltd.-Through Ali Murtaza-Aplcnt. Vs Canara Bank-Respdt.	Shalabh K. Saxena
13	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
14	CRI REV APP	100618/2019	Naresh Karulal Jain-Aplcnt. Vs The State of Maharashtra-Dadar P. Stn.-Respdt.	Satish B. Sakat
<b><u>APPEARANCE</u></b>				
15	MISC APPLN SC	100179/2020	State CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	Public Prosecutor

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16	MCOC M A	100664/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	
17	MCOC M A	100665/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	100663/2019	Harpreet Singh Bhagwansingh Sethi-Aplcnt. Vs State of Maharashtra-Khar P. Stn. and Riten Devinder Ghai	Aabad H. H. Ponda
2	CRI APPEAL	100890/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3025-19 @ BA 2932-19 ----- Appellant Vs Indian Chemical Corporation - ----- Respondents	Ravindra Jagannath Gaikwad
3	CRI APPEAL	100891/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3026/19 @ BA 2933/19- Appellant Vs Indian Chemical Corporation - Respondent	Ravindranath Jagannath Gaikwad
4	CRI APPEAL	100892/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3027/19 @ BA 2934/19 - Appellant Vs Mukesh Goradia, M/s. Krishna Enterprises - Respondents	Ravindranath Jagannath Gaikwad
5	CRI APPEAL	100889/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3024/19 @ BA 2931/19- Appellant Vs Indian Chemical Corporation - Respondent	Ravindranath Jagannath Gaikwad
6	CRI APPEAL	100893/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3028-19 @ BA 2935-19 ----- Appellant Vs Indian Chemical Corporation - ----- Respondents	Ravindra Jagannath Gaikwad
<b><u>EVIDENCE PART HEARD</u></b>				
7	SPL CASE MCOC	100009/2017	The State DCB CID Vs Mukund Kanhaialal Patel and 2 ors.	SPP, Mr. P.D. Gharat

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	SPL CASE MCOC	100010/2017	The State DCB CID Vs Rajendra Sadashiv Nikalaje @ Nana @ Seth and 1 Anr.	SPP, Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
9	SPL CASE MCOC	100028/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ NANA @SETH	PP

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 21-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>COMPLIANCE</u></b>				
1	SPL CASE MCOC	100003/2002	State-CBI-Bandra Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.02.	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b><u>HEARING</u></b>				
2	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIQUE.	PP
<b><u>COMPLIANCE</u></b>				
3	SPL CASE MCOC	100005/2009	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.06.	SPP, Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>Sub Matter: SPL CASE MCOC/0100011/2010</b>				
4	SPL CASE MCOC	100011/2010	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.06.	SPP, Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>( Main Matter SPL CASE MCOC/0100005/2009)</b>				
5	SPL.CASE	100778/2020	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA AND ORS.	PP

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**Criminal Cause List Dated 22-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SPL CASE MCOB	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
2	SPL CASE MCOB	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<b><u>APPEARANCE</u></b>				
3	MISC APPLN CBI	100847/2020	State Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and Ors	PP
4	SESSIONS CASE	100594/2020	The State - CBI, Mumbai. Vs Rajendra Sadashiv Nikajle @ Chhota Rajan@ Nana	PP
<b><u>R P READY</u></b>				
5	MISC APPLN CBI	100848/2020	State Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikaljeand Ors	PP

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<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100318/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-964-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
2	CRI APPEAL	100319/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-965-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
4	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
5	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare
6	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare



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7	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
8	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
<b><u>APPEARANCE</u></b>				
9	REMAND APPLN MCOC	100614/2020	DAHISAR P.STN Vs SAJID ABDUL AJIJ SHAIKH @BADA SAJID	
10	REMAND APPLN MCOC	100652/2020	The State Of Dahisar Police Station Vs Aatik @ Aatif Mobin Ansari @ Mental	PP
11	REMAND APPLN MCOC	100716/2020	The State- Dahisar Police Station Vs Aarif Kamarali Khan	
<b><u>REPORT</u></b>				
12	SPL CASE MCOC	100001/2003	DCB CID Vs KRISHNA RAJNARAYAN MISHRA AND ORS.02	